

National Company Law Tribunal

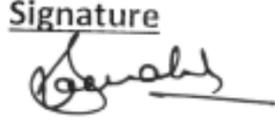
Allahabad Bench

CP NO. (IB) 191 / ALD / 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Punjab National Bank vs. M/s Savaria Roller

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016  
Flour mills Pvt Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh	Adv.	P.C.	
2.				

**C.P.No. (IB) 191/ALD/ 2017**

Shri Saurabh for Financial Creditor. In the present matter, notice issued to the Corporate Debtor Company is reported deliver.

However, today there is no representation from the Corporate Debtor Company. Hence, the case is fixed for hearing.

The matter to be listed on 6<sup>th</sup> March, 2018.

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

**H.P. Chaturvedi,**  
**Member(Judicial)**